

(a) the time by which C.B.I. has been asked to submit its report in regard to tapping of telephones; and

(b) the action proposed to be taken by Government against those found involved therein?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) and (b). The information is being collected and will be laid on the Table of the House

[English]

Scheme for Workers' Participation in Management of Major Port Trusts and Dock Labour Boards

7381. SHRI PRAKASH KOKO BRAHMBHATT:
SHRI SANAT KUMAR MANDAL.

Will the Minister of SURFACE TRANSPORT be pleased to state

(a) whether a scheme has been prepared for workers' participation in the management of Major Port Trusts and Dock Labour Boards, With secret ballots to determine the representative character of union;

(b) if so, the salient features thereof, and

(c) the time by which the same is likely to be introduced?

THE MINISTER OF SURFACE TRANSPORT (SHRI K P UNNIKRIISHNAN): (a) Yes, Sir

(b) and (c) The details of the Scheme would be laid on the table of the house as soon as they are finalised

Introduction of Bill on Tapping of Telephones

7382. SHRI PRAKASH KOKO BRAHMBHATT:
SHRI KUSUMA KRISHNA MURTHY:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are considering to delete the provisions in the Indian Telegraph Act which enabled certain designated agencies to tap telephones;

(b) if so, the details of agencies entitled to tap the telephones;

(c) whether any bill is likely to be introduced in the House; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) to (d). The relevant provision of Indian Telegraph Act is under review. Proposals in this regard have not been finalised. Action would be taken thereafter

The officers authorised to order interception of telephone messages are:

- Director, Intelligence Bureau
- Director of Enforcement,
- Director General Narcotics Control Bureau,
- Director General Revenue Intelligence,
- Director General Economic Intelligence Bureau